## CENTRAL ELECTRICITY REGULATORY COMMISSION **NEW DELHI**

## Review Petition No. 21/RP/2018 In Petition No.110/MP/2016

: Petition for review of the order dated 3.4.2018 in Petition Subject

No.110/MP/2016.

Date of hearing : 3.7.2018

Coram : Shri A.K. Singhal, Member

Shri A.S. Bakshi, Member Dr. M.K. Iyer, Member

Petitioner : Power Grid Corporation of India Limited (PGCIL)

Respondents : Purlia and Kharagpur Transmission Co. Limited and Others

Parties present : Ms. Suparna Srivastava, Advocate, PGCIL

> Shri V.C. Sekhar, PGCIL Shri B. Vamsi, PGCIL

Shri Aryaman Saxena, PGCIL Shri Rakesh Prasad, PGCIL

Shri Sitesh Mukherjee, Advocate, PKTCL

Shri Deep Rao, Advocate, PKTCL

Ms. Anisha Chopra, PKTCL

## **Record of Proceedings**

Learned counsel for the Review Petitioner submitted that the present Review Petition has been filed for review of the order dated 3.4.2018 in Petition No.110/MP/2016. Learned counsel for the Review Petitioner further submitted that the mismatch in the declaration of the date of commercial operation of the two transmission lines, namely Purulia-Ranchi transmission line and Kharagpur-Chaibasa transmission line and the associated bays is not attributable to the Review Petitioner and has occurred due to delay by WBSETCL in executing its statutory liabilities.

- 2. After hearing the learned counsel for the Review Petitioner, the Commission admitted the Review Petition and directed to issue notice to the respondents.
- 3. The Commission directed the Review Petitioner to serve the copy of the Review Petition on the respondents immediately, if not served already. The Commission directed the respondents to file their replies, by 16.8.2018, with an advance copy to the Review Petitioner, who may file its rejoinder, if any, by 30.9.2018. The Commission directed that due date of filing the replies and rejoinder should be strictly complied with. No extension shall be granted on that account.
- 4. The Review Petition shall be listed for hearing on 18.10.2018.

By order of the Commission

Sd/-(T. Rout) Chief (Law)